

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :29-08-2024

Date : 29.08.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	72542/2024	29.08.2024	ABLAPL - 8862/2024	PK MOHANTY	C.O.		Order Dtd. 2024-08-27		(Seat No-)
2	72543/2024	29.08.2024	ABLAPL - 8846/2024	M MOHANTY	C.O.		Order Dtd. 2024-08-27	BAIL-2	(Seat No-8)
3	72544/2024	29.08.2024	ABLAPL - 8853/2024	PK MISHRA	C.O.		Order Dtd. 2024-08-27	BAIL-2	(Seat No-9)
4	72545/2024	29.08.2024	ABLAPL - 8865/2024	MR SAHOO	C.O.		Order Dtd. 2024-08-27	BAIL-2	(Seat No-8)
5	72546/2024	29.08.2024	ABLAPL - 8847/2024	MR SAHOO	C.O.		Order Dtd. 2024-08-27		(Seat No-8)
6	72547/2024	29.08.2024	ABLAPL - 8852/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-1	(Seat No-2)
7	72548/2024	29.08.2024	ABLAPL - 8866/2024	KARTIK CHANDRA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No-2)
8	72549/2024	29.08.2024	ABLAPL - 8859/2024	RN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Seat No-7)
9	72550/2024	29.08.2024	ABLAPL - 8855/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No-7)

10	72551/ 2024	29.08.20 24	ABLAPL - 8849/2 024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Se at No- 17)
11	72553/ 2024	29.08.20 24	ABLAPL - 8891/2 024	MK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 17)
12	72554/ 2024	29.08.20 24	BLAPL- 8016/2 024	JN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-1	(Se at No- 3)
13	72555/ 2024	29.08.20 24	BLAPL- 8017/2 024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 3)
14	72556/ 2024	29.08.20 24	BLAPL- 7990/2 024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 3)
15	72557/ 2024	29.08.20 24	BLAPL- 7895/2 024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 3)
16	72558/ 2024	29.08.20 24	BLAPL- 8013/2 024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 3)
17	72559/ 2024	29.08.20 24	BLAPL- 3447/2 024	G JAYASINGH	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No- 3)
18	72561/ 2024	29.08.20 24	BLAPL- 7905/2 024	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No- 3)
19	72562/ 2024	29.08.20 24	BLAPL- 7904/2 024	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	BAIL-1	(Se at No- 2)
20	72563/ 2024	29.08.20 24	BLAPL- 8029/2 024	BB ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No- 2)
21	72564/ 2024	29.08.20 24	ABLAPL - 8739/2 024	BN MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	BAIL-2	(Se at No- 7)
22	72565/ 2024	29.08.20 24	WPC (T) - 91/201	M/S RANJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	OA Branch	(Se at No-

			6						1)
23	72566/ 2024	29.08.20 24	WPC (OA))- 486/20 17	BIKRAM SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	OA Branch	(Se at No- 1)
24	72567/ 2024	29.08.20 24	WPC (OA C) - 1849/2 016	S K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-20	OA Branch	(Se at No- 1)
25	72568/ 2024	29.08.20 24	WPC (OA C) - 3318/2 017	M/S S.L PATNAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	OA Branch	(Se at No- 1)
26	72569/ 2024	29.08.20 24	WPC (OA C) - 1258/2 016	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	OA Branch	(Se at No- 1)
27	72570/ 2024	29.08.20 24	WP (C) - 19722/ 2024	B K SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 1)
28	72571/ 2024	29.08.20 24	WP (C) - 19456/ 2024	AVISEK PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 1)
29	72572/ 2024	29.08.20 24	WP (C) - 19460/ 2024	AVISEK PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 1)
30	72573/ 2024	29.08.20 24	WP (C) - 19465/ 2024	AVISEK PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 1)
31	72574/ 2024	29.08.20 24	WP (C) - 20377/ 2024	D BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 1)
32	72575/ 2024	29.08.20 24	WP (C) - 20382/ 2024	D BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 1)
33	72576/ 2024	29.08.20 24	WP (C) - 19672/ 2024	B K SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 1)
34	72577/ 2024	29.08.20 24	ABLAPL - 9586/2 021	M R SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-08-04	BAIL-2	(Se at No- 9)
35	72578/ 2024	29.08.20 24	ABLAPL -	U P BAG	C.O.	COURT NO. 7	Order Dtd. 2024-02-26	BAIL-2	(Se at

			384/2021						No-7)
36	72579/2024	29.08.2024	ABLAPL - 7965/2019	M K PANI	C.O.	COURT NO. 7	Order Dtd. 2021-07-23		(Se at No-7)
37	72580/2024	29.08.2024	ABLAPL - 4334/2019	N K ROUT	C.O.	COURT NO. 7	Order Dtd. 2021-06-24	BAIL-1	(Se at No-1)
38	72581/2024	29.08.2024	CRLA-172/2021	DEBENDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-18	CRIMINAL APPEAL	(Se at No-5)
39	72582/2024	29.08.2024	CRLA-136/2024	P R NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-11-20	CRIMINAL APPEAL	(Se at No-10)
40	72583/2024	29.08.2024	WP (C) - 19675/2024	B K SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08-28		(Se at No-10)
41	72584/2024	29.08.2024	WP (C) - 18103/2017	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -6	(Se at No-35)
42	72585/2024	29.08.2024	WP (C) - 6466/2016	P K LENKA	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -1	(Se at No-30)
43	72586/2024	29.08.2024	WP (C) - 3746/2018	SUVENDU BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -6	(Se at No-25)
44	72587/2024	29.08.2024	WP (C) - 20519/2021	SARADA NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -6	(Se at No-16)
45	72588/2024	29.08.2024	WP (C) - 2659/2022	GYANENDRA CHAITANYA	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -8	(Se at No-43)
46	72590/2024	29.08.2024	WP (C) - 21576/2023	NIRANJAN MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-08-27	WRIT BRANCH -7	(Se at No-10)
47	72591/2024	29.08.2024	WP (C) - 21579/2023	NIRANJAN MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-08-27	WRIT BRANCH -7	(Se at No-10)
48	72592/	29.08.2024	WA-	KIRTAN	C.O.	COURT	Order Dtd.	WRIT	(Se

	2024	24	739/2023	DANG		NO. 1	2024-08-28	APPEAL	at No-7)
49	72593/2024	29.08.2024	WA-739/2023	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-08-28	WRIT APPEAL	(Se at No-7)
50	72594/2024	29.08.2024	WP (C) - 18516/2023	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2024-08-27	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
51	72596/2024	29.08.2024	CRLA-806/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-27		(Se at No-120)
52	72597/2024	29.08.2024	CRLMC-2826/2024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-120)
53	72598/2024	29.08.2024	CRLMC-2785/2024	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-120)
54	72600/2024	29.08.2024	CRLMC-2821/2024	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-120)
55	72601/2024	29.08.2024	TRP (C) - 246/2024	S SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No-120)
56	72602/2024	29.08.2024	TRP (C) - 202/2024	G. JAYSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No-120)
57	72603/2024	29.08.2024	RSA-271/2024	R.CH. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No-120)
58	72604/2024	29.08.2024	CMP-846/2024	K.K. NATH	C.O.	COURT NO. 20	Order Dtd. 2024-08-27		(Se at No-120)

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59	72605/ 2024	29.08.20 24	CRLA- 826/20 24	K.N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08-27		(Se at No- 120)
60	72606/ 2024	29.08.20 24	WP (C) - 19868/ 2024	MK NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-08-27		(Se at No- 120)
61	72607/ 2024	29.08.20 24	CRLA- 797/20 24	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-27		(Se at No- 120)
62	72608/ 2024	29.08.20 24	BLAPL- 7135/2 024	L BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-08-23		(Se at No- 120)
63	72609/ 2024	29.08.20 24	WP (C) - 20107/ 2024	G. JAYSINGH	C.O.	COURT NO. 15	Order Dtd. 2024-08-27		(Se at No- 120)
64	72610/ 2024	29.08.20 24	BLAPL- 7908/2 024	B DAS	C.O.	COURT NO. 15	Order Dtd. 2024-08-27	BAIL-1	(Se at No- 4)
65	72611/ 2024	29.08.20 24	WP (C) - 19848/ 2024	B.R. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024-08-23		(Se at No- 4)
66	72612/ 2024	29.08.20 24	BLAPL- 7906/2 024	B DAS	C.O.	COURT NO. 15	Order Dtd. 2024-08-27		(Se at No- 4)
67	72613/ 2024	29.08.20 24	ABLAPL - 8758/2 024	KN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08-27		(Se at No- 4)
68	72614/ 2024	29.08.20 24	WP (C) - 19996/ 2024	K.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-08-23		(Se at No- 4)
69	72615/ 2024	29.08.20 24	ABLAPL - 8784/2 024	S MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-27		(Se at No- 4)
70	72616/ 2024	29.08.20 24	WP (C) -	P.C. DAS	C.O.	COURT	Order Dtd.		(Se

	2024	24	20393/ 2024			NO. 15	2024-08-27		at No- 4)
71	72617/ 2024	29.08.20 24	ABLAPL - 8729/2 024	KN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(Se at No- 10)
72	72619/ 2024	29.08.20 24	WP (C) - 19609/ 2024	L.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No- 10)
73	72620/ 2024	29.08.20 24	ABLAPL - 8778/2 024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Se at No- 9)
74	72621/ 2024	29.08.20 24	BLAPL- 6598/2 024	RK MALLICK	C.O.	COURT NO. 2 OLD			(Se at No- 9)
75	72622/ 2024	29.08.20 24	ABLAPL - 8748/2 024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
76	72623/ 2024	29.08.20 24	WP (C) - 18374/ 2024	G.C. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 9)
77	72624/ 2024	29.08.20 24	ABLAPL - 8741/2 024	LD PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 9)
78	72625/ 2024	29.08.20 24	WP (C) - 20477/ 2024	S.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-08-27		(Se at No- 9)
79	72626/ 2024	29.08.20 24	ABLAPL - 8764/2 024	S DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-27		(Se at No- 9)
80	72627/ 2024	29.08.20 24	WP (C) - 19774/ 2024	M.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-27		(Se at No- 9)
81	72628/ 2024	29.08.20 24	WP (C) - 19831/ 2024	A.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-27		(Se at No- 9)
82	72629/ 2024	29.08.20 24	WP (C) - 19641/ 2024	SK SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-08-28		(Se at No- 9)

83	72630/ 2024	29.08.20 24	WP (C) - 20420/ 2024	R. KHATUN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-28		(Se at No- 9)
84	72633/ 2024	29.08.20 24	WP (C) - 19828/ 2024	A.P. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27		(Se at No- 9)
85	72635/ 2024	29.08.20 24	ABLAPL - 8747/2 024	B SWAIN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27		(Se at No- 9)
86	72638/ 2024	29.08.20 24	ABLAPL - 8730/2 024	M PAGAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27	BAIL-1	(Se at No- 6)
87	72639/ 2024	29.08.20 24	WP (C) - 20404/ 2024	R. KHATUN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-09-11		(Se at No- 6)
88	72640/ 2024	29.08.20 24	ABLAPL - 8770/2 024	SK MOHAPATRA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27		(Se at No- 6)
89	72641/ 2024	29.08.20 24	WP (C) - 20400/ 2024	R. KHATUN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-09-11		(Se at No- 6)
90	72642/ 2024	29.08.20 24	ABLAPL - 3642/2 024	BN SATAPATHY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27	BAIL-2	(Se at No- 8)
91	72644/ 2024	29.08.20 24	WP (C) - 20004/ 2024	J. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-09-11		(Se at No- 8)
92	72645/ 2024	29.08.20 24	ABLAPL - 8607/2 024	A PARIDA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27		(Se at No- 8)
93	72649/ 2024	29.08.20 24	WP (C) - 19987/ 2024	J. DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-09-11		(Se at No- 8)
94	72650/ 2024	29.08.20 24	ABLAPL - 8774/2 024	G SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27		(Se at No- 8)
95	72651/ 2024	29.08.20 24	WP (C) - 19944/ 2024	J. DAS	C.O.	CHIEF JUSTIC E'S	Order Dtd. 2024-09-11		(Se at No-

						COURT			8)
96	72652/ 2024	29.08.20 24	ABLAPL - 8860/2 024	MN MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27		(Se at No- 8)
97	72654/ 2024	29.08.20 24	WP (C) - 19943/ 2024	J.DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-09-11		(Se at No- 8)
98	72655/ 2024	29.08.20 24	WP (C) - 31141/ 2020	A.K.MISHR A	C.O.	CHIEF JUSTIC E'S COURT		WRIT BRANCH -1	(Se at No- 31)
99	72657/ 2024	29.08.20 24	ABLAPL - 8768/2 024	MN MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27	BAIL-2	(Se at No- 8)
100	72658/ 2024	29.08.20 24	WP (C) - 19924/ 2024	J.DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-09-11		(Se at No- 8)
101	72660/ 2024	29.08.20 24	WP (C) - 11784/ 2021	A.K. MISHRA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-16	WRIT BRANCH -6	(Se at No- 25)
102	72662/ 2024	29.08.20 24	ABLAPL - 8791/2 024	PK MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27	BAIL-2	(Se at No- 8)
103	72663/ 2024	29.08.20 24	WP (C) - 31141/ 2020	K.K. NATH	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-16	WRIT BRANCH -1	(Se at No- 31)
104	72665/ 2024	29.08.20 24	WP (C) - 18022/ 2024	PC MOHANTY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-14	WRIT BRANCH -8	(Se at No- 29)
105	72666/ 2024	29.08.20 24	WP (C) - 21660/ 2022	S.R. OJHA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-16	WRIT BRANCH -4	(Se at No- 37)
106	72667/ 2024	29.08.20 24	WP (C) - 18512/ 2024	P. K. PATRA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-27	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108)
107	72669/ 2024	29.08.20 24	WP (C) - 38130/ 2021	R.SAMAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-16	WRIT BRANCH -1	(Se at No- 30)

108	72672/2024	29.08.2024	WP (C) - 5803/2016	S.SUNANDINI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-16	WRIT BRANCH -5	(Se at No-22)
109	72673/2024	29.08.2024	ABLAPL - 8763/2024	SN MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-22)
110	72675/2024	29.08.2024	WP (C) - 33700/2011	P.K. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-16	WRIT BRANCH -5	(Se at No-47)
111	72676/2024	29.08.2024	ABLAPL - 8723/2024	RK DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27	BAIL-2	(Se at No-7)
112	72678/2024	29.08.2024	WP (C) - 24941/2011	M.N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-16	WRIT BRANCH -1	(Se at No-2)
113	72679/2024	29.08.2024	ABLAPL - 8792/2024	S MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-2)
114	72681/2024	29.08.2024	ABLAPL - 8781/2024	RR SINHA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27	BAIL-2	(Se at No-8)
115	72683/2024	29.08.2024	BLAPL-7936/2024	JN MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27	BAIL-1	(Se at No-4)
116	72684/2024	29.08.2024	ABLAPL - 2810/2024	MN MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-22		(Se at No-4)
117	72685/2024	29.08.2024	WP (C) - 18973/2024	AP SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-4)
118	72688/2024	29.08.2024	WP (C) - 20115/2024	NK ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-4)
119	72690/2024	29.08.2024	WP (C) - 19835/2024	AP SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-4)
120	72692/2024	29.08.2024	WP (C) - 19951/2024	SK SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-4)

						COURT			4)
12 1	72695/ 2024	29.08.20 24	WP (C) - 20674/ 2024	C RANA	C.O.	COURT NO. 11	Order Dtd. 2024-09-17		(Se at No- 4)
12 2	72697/ 2024	29.08.20 24	WP (C) - 20457/ 2024	PK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-20		(Se at No- 4)
12 3	72701/ 2024	29.08.20 24	WP (C) - 17644/ 2024	DK JENA	C.O.	COURT NO. 20	Order Dtd. 2024-08-27		(Se at No- 4)
12 4	72704/ 2024	29.08.20 24	WP (C) - 19416/ 2024	K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-08-27		(Se at No- 4)
12 5	72705/ 2024	29.08.20 24	CRLMC- 2768/2 024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 20	Order Dtd. 2024-08-21		(Se at No- 4)
12 6	72708/ 2024	29.08.20 24	WP (C) - 19416/ 2024	BK SETHI	C.O.	COURT NO. 20	Order Dtd. 2024-08-27		(Se at No- 4)
12 7	72709/ 2024	29.08.20 24	ABLAPL - 8744/2 024	ANITA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 4)
12 8	72712/ 2024	29.08.20 24	WP (C) - 19909/ 2024	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No- 4)
12 9	72714/ 2024	29.08.20 24	ABLAPL - 8699/2 024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No- 4)
13 0	72715/ 2024	29.08.20 24	WP (C) - 19021/ 2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No- 4)
13 1	72716/ 2024	29.08.20 24	WP (C) - 20284/ 2024	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No- 4)
13 2	72717/ 2024	29.08.20 24	WP (C) - 18979/ 2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No- 4)
13 3	72719/ 2024	29.08.20 24	WP (C) - 18836/ 2024	J. D. MUDULI	C.O.	COURT NO. 2	Order Dtd. 2024-08-23		(Se at

			2024			OLD			No-4)
134	72720/2024	29.08.2024	WP (C) - 18791/2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No-4)
135	72721/2024	29.08.2024	BLAPL-6980/2024	PK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	BAIL-1	(Se at No-4)
136	72722/2024	29.08.2024	WP (C) - 19607/2024	BK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No-4)
137	72723/2024	29.08.2024	BLAPL-4176/2024	A PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-4)
138	72724/2024	29.08.2024	ABLAPL - 8867/2024	PRIYA RANJAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No-4)
139	72725/2024	29.08.2024	ABLAPL - 8820/2024	CR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No-4)
140	72726/2024	29.08.2024	ABLAPL - 8810/2024	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Se at No-10)
141	72727/2024	29.08.2024	ABLAPL - 8797/2024	SANJEEV KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No-10)
142	72728/2024	29.08.2024	WP (C) - 18754/2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No-10)
143	72729/2024	29.08.2024	WP (C) - 31141/2020	JYOTI PRAKASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	WRIT BRANCH -1	(Se at No-31)
144	72730/2024	29.08.2024	WP (C) - 11784/2021	JYOTI PRAKASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	WRIT BRANCH -6	(Se at No-25)
145	72731/2024	29.08.2024	WP (C) - 11784/2021	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	WRIT BRANCH -6	(Se at No-25)
146	72732/2024	29.08.2024	WP (C) -	JYOTI	C.O.	COURT	Order Dtd.	WRIT	(Se

6	2024	24	11785/ 2021	PRAKASH		NO. 2 OLD	2024-08-16	BRANCH -6	at No- 25)
14 7	72733/ 2024	29.08.20 24	WP (C) - 19028/ 2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No- 25)
14 8	72734/ 2024	29.08.20 24	WP (C) - 11785/ 2021	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	WRIT BRANCH -6	(Se at No- 25)
14 9	72735/ 2024	29.08.20 24	WP (C) - 11785/ 2021	A.K.MISHR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	WRIT BRANCH -6	(Se at No- 25)
15 0	72736/ 2024	29.08.20 24	WP (C) - 18789/ 2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No- 25)
15 1	72737/ 2024	29.08.20 24	WP (C) - 19596/ 2024	S.C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 25)
15 2	72738/ 2024	29.08.20 24	WP (C) - 175/20 24	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	WRIT BRANCH -8	(Se at No- 41)
15 3	72740/ 2024	29.08.20 24	WP (C) - 19030/ 2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No- 41)
15 4	72741/ 2024	29.08.20 24	WP (C) - 20483/ 2024	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 41)
15 5	72742/ 2024	29.08.20 24	WP (C) - 20454/ 2024	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 41)
15 6	72743/ 2024	29.08.20 24	WP (C) - 20447/ 2024	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 41)
15 7	72744/ 2024	29.08.20 24	WP (C) - 20488/ 2024	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 41)
15 8	72745/ 2024	29.08.20 24	WP (C) - 20507/ 2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 41)

159	72746/2024	29.08.2024	ABLAPL - 5453/2024	LOKANATH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-08-23	BAIL-1	(Se at No-6)
160	72747/2024	29.08.2024	ABLAPL - 8800/2024	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-08-27	BAIL-2	(Se at No-8)
161	72748/2024	29.08.2024	ABLAPL - 8799/2024	B. N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2024-08-27		(Se at No-8)
162	72749/2024	29.08.2024	ABLAPL - 8845/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No-8)
163	72750/2024	29.08.2024	ABLAPL - 8832/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2	(Se at No-8)
164	72751/2024	29.08.2024	ABLAPL - 8724/2024	NIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-1	(Se at No-6)
165	72752/2024	29.08.2024	WP (C) - 18751/2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No-6)
166	72753/2024	29.08.2024	WP (C) - 18790/2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No-6)
167	72754/2024	29.08.2024	WP (C) - 19026/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-6)
168	72755/2024	29.08.2024	WP (C) - 19845/2024	BIJAYA KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-6)
169	72756/2024	29.08.2024	ABLAPL - 8858/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Se at No-10)
170	72757/2024	29.08.2024	BLAPL- 8007/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No-10)
171	72758/2024	29.08.2024	ABLAPL - 8868/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Se at No-10)

			024						8)
17 2	72760/ 2024	29.08.20 24	BLAPL- 7903/2 024	AMRESH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 8)
17 3	72761/ 2024	29.08.20 24	BLAPL- 8021/2 024	BIJAY KUMAR BEHERA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 8)
17 4	72762/ 2024	29.08.20 24	ABLAPL - 8848/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Se at No- 8)
17 5	72763/ 2024	29.08.20 24	ABLAPL - 8857/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 8)
17 6	72764/ 2024	29.08.20 24	ABLAPL - 8721/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 8)
17 7	72765/ 2024	29.08.20 24	ABLAPL - 8621/2 024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Se at No- 9)
17 8	72766/ 2024	29.08.20 24	WP (C) - 19284/ 2024	G. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
17 9	72767/ 2024	29.08.20 24	WP (C) - 19110/ 2024	G. C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
18 0	72768/ 2024	29.08.20 24	WP (C) - 19317/ 2024	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
18 1	72769/ 2024	29.08.20 24	WP (C) - 19208/ 2024	P. K. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
18 2	72770/ 2024	29.08.20 24	WP (C) - 19611/ 2024	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
18 3	72771/ 2024	29.08.20 24	WP (C) - 19579/ 2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)
18 4	72772/ 2024	29.08.20 24	WP (C) - 19566/ 2024	P. K. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 9)

			2024			OLD			No-9)
185	72773/2024	29.08.2024	WP (C) - 19373/2024	M. K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No-9)
186	72774/2024	29.08.2024	WP (C) - 19323/2024	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No-9)
187	72775/2024	29.08.2024	WP (C) - 19314/2024	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
188	72776/2024	29.08.2024	WP (C) - 18030/2024	G. C. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05		(Se at No-117)
189	72777/2024	29.08.2024	WP (C) - 20386/2024	P. K. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-117)
190	72778/2024	29.08.2024	WP (C) - 20275/2024	B. K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-117)
191	72779/2024	29.08.2024	WP (C) - 20274/2024	B. K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-117)
192	72780/2024	29.08.2024	WP (C) - 19877/2024	B. K. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27		(Se at No-117)
193	72781/2024	29.08.2024	WP (C) - 18022/2024	P K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-14	WRIT BRANCH -8	(Se at No-29)
194	72782/2024	29.08.2024	SAO-7/2019	P K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-09-24	SECOND APPEAL	(Se at No-7)
195	72783/2024	29.08.2024	CRLMP-115/2018	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2024-08-28	WRIT BRANCH -6	(Se at No-

									35)
19 6	72784/ 2024	29.08.20 24	CRLMP- 568/20 24	H S PAIKRAY	C.O.	COURT NO. 1	Order Dtd. 2024-08-28	WRIT BRANCH -6	(Se at No- 35)
19 7	72785/ 2024	29.08.20 24	CRLMC- 3956/2 022	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-09-24	CRIMIN AL MISC	(Se at No- 2)
19 8	72786/ 2024	29.08.20 24	BLAPL- 7921/2 024	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-27	BAIL-1	(Se at No- 1)
19 9	72787/ 2024	29.08.20 24	BLAPL- 7924/2 024	MR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 1)
20 0	72788/ 2024	29.08.20 24	CRLMC- 3620/2 023	B BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-10-22	CRIMIN AL MISC	(Se at No- 5)
20 1	72789/ 2024	29.08.20 24	BLAPL- 7927/2 024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	BAIL-1	(Se at No- 1)
20 2	72790/ 2024	29.08.20 24	BLAPL- 7929/2 024	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-08-27	BAIL-2	(Se at No- 7)
20 3	72791/ 2024	29.08.20 24	CRLMC- 4732/2 023	S K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-09-23	CRIMIN AL MISC	(Se at No- 3)
20 4	72792/ 2024	29.08.20 24	BLAPL- 2428/2 024	C RANA	C.O.	COURT NO. 15	Order Dtd. 2024-08-28	BAIL-1	(Se at No- 6)
20 5	72793/ 2024	29.08.20 24	CRLMC- 5219/2 023	S SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08-23	CRIMIN AL MISC	(Se at No- 5)
20 6	72794/ 2024	29.08.20 24	CRLA- 832/20 24	J. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-10-24		(Se at No- 5)
20 7	72795/ 2024	29.08.20 24	BLAPL- 2428/2 024	A DAS	C.O.	COURT NO. 15	Order Dtd. 2024-08-28	BAIL-1	(Se at No- 6)
20 8	72797/ 2024	29.08.20 24	CRLMC- 5503/2	SAMBEET PATTANAYA	C.O.	COURT NO. 15	Order Dtd. 2024-09-11	CRIMIN AL	(Se at

			023	K				MISC	No-1)
209	72799/2024	29.08.2024	CRLMC-4256/2023	M K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-08-23	CRIMINAL MISC	(Seat No-1)
210	72800/2024	29.08.2024	WP (C) - 20282/2024	K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-08-23		(Seat No-1)
211	72801/2024	29.08.2024	CRLA-828/2024	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-10-24		(Seat No-1)
212	72802/2024	29.08.2024	CRLMC-2465/2024	H K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-08-27		(Seat No-1)
213	72803/2024	29.08.2024	WP (C) - 17720/2024	H K DAS	C.O.	COURT NO. 15	Order Dtd. 2024-08-27	WRIT BRANCH -4	(Seat No-38)
214	72804/2024	29.08.2024	WP (C) - 16624/2024	BIDHUBHUSANA MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-08-27	WRIT BRANCH -8	(Seat No-42)
215	72805/2024	29.08.2024	CRLMC-1929/2024	H K DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-17	CRIMINAL MISC	(Seat No-5)
216	72806/2024	29.08.2024	CRLREV - 79/2024	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08-21	CRIMINAL REVISION	(Seat No-3)
217	72807/2024	29.08.2024	CRLMC-3542/2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-10-22	CRIMINAL MISC	(Seat No-2)
218	72808/2024	29.08.2024	CRLMC-4502/2023	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-08-28	CRIMINAL MISC	(Seat No-5)
219	72809/2024	29.08.2024	ABLAPL - 7658/2024	KEDAR SANKAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Seat No-5)
220	72810/2024	29.08.2024	CRLMC-856/2024	B B ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-05-20	CRIMINAL MISC	(Seat No-2)
221	72811/	29.08.2024	CRLMC-	M K	C.O.	COURT	Order Dtd.	CRIMIN	(Se

1	2024	24	1627/2024	MOHANTY		NO. 15	2024-08-28	AL MISC	at No-4)
22	72812/2024	29.08.2024	CRLMC-759/2023	SATYAPRIYA SAMANTA	C.O.	COURT NO. 8	Order Dtd. 2024-09-19	CRIMINAL MISC	(Se at No-2)
22	72813/2024	29.08.2024	CRLMC-1016/2024	H S PAIKRAY	C.O.	COURT NO. 8	Order Dtd. 2024-08-27	CRIMINAL MISC	(Se at No-6)
22	72814/2024	29.08.2024	CRLMC-906/2024	A P SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-08-28	CRIMINAL MISC	(Se at No-4)
22	72815/2024	29.08.2024	CRLMC-2003/2024	M K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-10-28	CRIMINAL MISC	(Se at No-1)
22	72816/2024	29.08.2024	CRLMC-3785/2023	J D MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024-10-24	CRIMINAL MISC	(Se at No-4)
22	72817/2024	29.08.2024	ABLAPL - 8742/2024	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No-4)
22	72818/2024	29.08.2024	WA-739/2023	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-08-28	WRIT APPEAL	(Se at No-7)
22	72819/2024	29.08.2024	CRLMC-2876/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04		(Se at No-7)
23	72820/2024	29.08.2024	RSA-391/2022	P.C.CHHIN CHANI	C.O.	COURT NO. 7	Order Dtd. 2024-09-30	SECOND APPEAL	(Se at No-3)
23	72821/2024	29.08.2024	WP (C) - 10961/2023	P R PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-08-23	WRIT BRANCH -4	(Se at No-17)
23	72822/2024	29.08.2024	WP (C) - 18641/2009	S C DASH	C.O.	COURT NO. 7	Order Dtd. 2024-08-23	WRIT BRANCH -3	(Se at No-14)
23	72823/2024	29.08.2024	WP (C) - 18641/2009	M N MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-08-23	WRIT BRANCH -3	(Se at No-14)

23 4	72824/ 2024	29.08.20 24	RSA- 342/20 23	DEBASIS PANIGRAHI	C.O.	DR (J)	Order Dtd. 2024-09-23	SECOND APPEAL	(Se at No- 1)
23 5	72825/ 2024	29.08.20 24	RSA- 342/20 23	DEBASIS PANIGRAHI	C.O.	DR (J)	Order Dtd. 2024-09-23	SECOND APPEAL	(Se at No- 1)
23 6	72826/ 2024	29.08.20 24	RSA- 126/20 19	P K BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-10-21	SECOND APPEAL	(Se at No- 5)
23 7	72827/ 2024	29.08.20 24	BLAPL- 13984/ 2023	MAHENDRA KUMAR MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	BAIL-2	(Se at No- 10)
23 8	72828/ 2024	29.08.20 24	RSA- 613/20 03	P C MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-30	SECOND APPEAL	(Se at No- 2)
23 9	72829/ 2024	29.08.20 24	TRP (C) - 95/202 4	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-08-27	M.J.C.	(Se at No- 6)
24 0	72830/ 2024	29.08.20 24	TRP (C) - 95/202 4	JYOTI RANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-27	M.J.C.	(Se at No- 6)
24 1	72831/ 2024	29.08.20 24	WP (C) - 19613/ 2024	P.C.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-23		(Se at No- 6)
24 2	72832/ 2024	29.08.20 24	TRP (C) - 34/202 4	B S SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-28	M.J.C.	(Se at No- 6)
24 3	72833/ 2024	29.08.20 24	WP (C) - 18772/ 2024	J. R. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 6)
24 4	72834/ 2024	29.08.20 24	BLAPL- 7930/2 024	B.SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-08-27	BAIL-1	(Se at No- 4)
24 5	72835/ 2024	29.08.20 24	TRP (C) - 354/20 23	A K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-28	M.J.C.	(Se at No- 6)
24 6	72836/ 2024	29.08.20 24	WP (C) - 18990/ 2024	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No-

									6)
24 7	72837/ 2024	29.08.20 24	WP (C) - 19063/ 2024	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 6)
24 8	72838/ 2024	29.08.20 24	BLAPL- 7958/2 024	B.SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 6)
24 9	72839/ 2024	29.08.20 24	TRP (C) - 453/20 22	BISWAJIT MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-28	M.J.C.	(Se at No- 6)
25 0	72840/ 2024	29.08.20 24	WP (C) - 19989/ 2024	P. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-10-04		(Se at No- 6)
25 1	72841/ 2024	29.08.20 24	WP (C) - 20204/ 2024	M NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No- 6)
25 2	72842/ 2024	29.08.20 24	TRP (C) - 387/20 23	MAHESWAR JATI	C.O.	COURT NO. 10	Order Dtd. 2024-08-28	M.J.C.	(Se at No- 6)
25 3	72843/ 2024	29.08.20 24	WP (C) - 20446/ 2024	A. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 6)
25 4	72844/ 2024	29.08.20 24	TRP (C) - 387/20 23	A K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-28	M.J.C.	(Se at No- 6)
25 5	72845/ 2024	29.08.20 24	ABLAPL - 8856/2 024	A.K.PRADH AN	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No- 6)
25 6	72846/ 2024	29.08.20 24	TRP (C) - 412/20 23	A K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-08-28	M.J.C.	(Se at No- 6)
25 7	72847/ 2024	29.08.20 24	WP (C) - 20496/ 2024	S. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2024-08-27		(Se at No- 6)
25 8	72848/ 2024	29.08.20 24	TRP (C) - 4/2024	SANGRAM DAS	C.O.	COURT NO. 3	Order Dtd. 2024-10-01	M.J.C.	(Se at No- 6)
25 9	72849/ 2024	29.08.20 24	ABLAPL -	B.SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-08-27	BAIL-1	(Se at

			8839/2024						No-14)
260	72850/2024	29.08.2024	WP (C) - 20516/2024	M. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-08-27		(Se at No-14)
261	72851/2024	29.08.2024	ABLAPL - 8827/2024	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-08-27	BAIL-1	(Se at No-1)
262	72852/2024	29.08.2024	CRLA-13/2018	SAMIR BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-5)
263	72853/2024	29.08.2024	WP (C) - 20622/2024	M. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-08-27		(Se at No-5)
264	72854/2024	29.08.2024	WP (C) - 20661/2024	P. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-08-27		(Se at No-5)
265	72855/2024	29.08.2024	WP (C) - 1726/2007	S C DAS	C.O.	COURT NO. 5	Order Dtd. 2024-08-27	WRIT BRANCH -7	(Se at No-15)
266	72856/2024	29.08.2024	WP (C) - 8290/2019	P K LENKA	C.O.	COURT NO. 5	Order Dtd. 2024-08-28	WRIT BRANCH -4	(Se at No-19)
267	72857/2024	29.08.2024	TRP (C) - 210/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-10-09		(Se at No-19)
268	72860/2024	29.08.2024	CMP-676/2024	S.K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No-19)
269	72862/2024	29.08.2024	RPFAM-364/2023	K.K.NATH	C.O.	COURT NO. 11	Order Dtd. 2024-08-28	FIRST APPEAL	(Se at No-5)
270	72864/2024	29.08.2024	CMP-554/2024	D.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No-14)
271	72866/2024	29.08.2024	CMP-559/2024	D.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No-14)
27	72867/	29.08.2024	WP (C) -	P.C.MOHAN	C.O.	COURT	Order Dtd.	WRIT	(Se

2	2024	24	1278/2024	TY		NO. 20	2024-08-28	BRANCH-3	at No-11)
273	72868/2024	29.08.2024	WP (C) - 16233/2013	A.K.ACHAR YA	C.O.	COURT NO. 20	Order Dtd. 2024-08-28	WRIT BRANCH-2	(Se at No-9)
274	72869/2024	29.08.2024	CRLMC-3094/2024	MRUTYUNJAY MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-08-28		(Se at No-9)
275	72877/2024	29.08.2024	WP (C) - 27920/2023	KSHITISH	C.O.	COURT NO. 20	Order Dtd. 2024-08-23	WRIT BRANCH-4	(Se at No-38)
276	72878/2024	29.08.2024	FAO-275/2024	N K SATPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-08-27	MISC. APPEAL SEC.	(Se at No-2)
277	72879/2024	29.08.2024	FAO-275/2024	S R OJHA	C.O.	COURT NO. 20	Order Dtd. 2024-08-27	MISC. APPEAL SEC.	(Se at No-2)
278	72880/2024	29.08.2024	WP (C) - 28329/2022	SANTOSH KUMAR NANDA	C.O.	COURT NO. 22	Order Dtd. 2024-11-20	WRIT BRANCH-2	(Se at No-6)
279	72882/2024	29.08.2024	WP (C) - 11296/2024	SATYAJIT BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-08-23	WRIT BRANCH-3	(Se at No-33)
280	72883/2024	29.08.2024	ABLAPL - 8735/2024	B SINGH	C.O.	COURT NO. 22	Order Dtd. 2024-08-27		(Se at No-33)
281	72884/2024	29.08.2024	CRLMC-2470/2024	P R SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-08-27		(Se at No-33)
282	72885/2024	29.08.2024	ABLAPL - 8782/2024	B SINGH	C.O.	COURT NO. 22	Order Dtd. 2024-08-27		(Se at No-33)
283	72887/2024	29.08.2024	CRLMC-2470/2024	L MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-08-27		(Se at No-33)
284	72888/2024	29.08.2024	ABLAPL - 8745/2024	D SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Se at No-11)

285	72889/2024	29.08.2024	FAO-264/2024	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	MISC. APPEAL SEC.	(Se at No-2)
286	72891/2024	29.08.2024	WP (C) - 32492/2023	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-25)
287	72892/2024	29.08.2024	WP (C) - 7061/2024	S K ACHARYA	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	WRIT BRANCH -4	(Se at No-19)
288	72893/2024	29.08.2024	WP (C) - 12839/2024	ABINASH SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2024-11-25	WRIT BRANCH -5	(Se at No-20)
289	72894/2024	29.08.2024	WP (C) - 33022/2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -5	(Se at No-20)
290	72895/2024	29.08.2024	WP (C) - 15647/2011	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	WRIT BRANCH -2	(Se at No-9)
291	72896/2024	29.08.2024	WP (C) - 35375/2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-16)
292	72897/2024	29.08.2024	WP (C) - 9140/2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-09	WRIT BRANCH -3	(Se at No-11)
293	72898/2024	29.08.2024	WP (C) - 11169/2024	D K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -2	(Se at No-7)
294	72899/2024	29.08.2024	WP (C) - 8114/2024	D K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -8	(Se at No-42)
295	72900/2024	29.08.2024	WP (C) - 35376/2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-16)
296	72901/2024	29.08.2024	WP (C) - 35379/2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No-16)
297	72902/2024	29.08.2024	SA-149/1988	P.K.MISHRA	C.O.	COURT NO. 23	Judgement Dtd. 2024-08-23	SECOND APPEAL	(Se at No-

									3)
29 8	72903/ 2024	29.08.20 24	WP (C) - 35380/ 2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 16)
29 9	72904/ 2024	29.08.20 24	WP (C) - 8979/2 024	D K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -1	(Se at No- 31)
30 0	72905/ 2024	29.08.20 24	MA- 449/20 02	P.K.MISHR A	C.O.	COURT NO. 23	Judgement Dtd. 2024-08-23	MISC. APPEAL SEC.	(Se at No- 6)
30 1	72906/ 2024	29.08.20 24	WP (C) - 35382/ 2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 16)
30 2	72907/ 2024	29.08.20 24	WPC (OA C) - 154/20 18	TAPAN SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-20	OA Branch	(Se at No- 1)
30 3	72908/ 2024	29.08.20 24	WP (C) - 35384/ 2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 16)
30 4	72909/ 2024	29.08.20 24	MACA- 550/20 07	K.C.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	MISC. APPEAL SEC.	(Se at No- 1)
30 5	72910/ 2024	29.08.20 24	WPC (OA C) - 4242/2 016	UMAKANTA CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	OA Branch	(Se at No- 1)
30 6	72912/ 2024	29.08.20 24	WP (C) - 35385/ 2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 16)
30 7	72913/ 2024	29.08.20 24	SA- 207/19 90	K.N.SAHOO	C.O.	COURT NO. 23	Judgement Dtd. 2024-08-28	SECOND APPEAL	(Se at No- 2)
30 8	72914/ 2024	29.08.20 24	WP (C) - 35387/ 2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 16)
30 9	72915/ 2024	29.08.20 24	RSA- 192/20 02	I. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	SECOND APPEAL	(Se at No- 7)
31 0	72916/ 2024	29.08.20 24	WP (C) - 39886/ 2023	P.N. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH	(Se at No- 16)

			2023					-1	No-49)
31 1	72917/ 2024	29.08.20 24	CRP- 14/202 3	A.K.PARID A	C.O.	COURT NO. 23	Judgement Dtd. 2024-08-22	CIVIL REVISI ON	(Se at No- 1)
31 2	72918/ 2024	29.08.20 24	WP (C) - 37588/ 2023	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No- 18)
31 3	72919/ 2024	29.08.20 24	WP (C) - 37587/ 2023	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No- 18)
31 4	72920/ 2024	29.08.20 24	WP (C) - 37586/ 2023	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No- 18)
31 5	72921/ 2024	29.08.20 24	WP (C) - 37585/ 2023	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No- 18)
31 6	72922/ 2024	29.08.20 24	WP (C) - 25940/ 2023	D.K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 35)
31 7	72923/ 2024	29.08.20 24	WP (C) - 25930/ 2023	D.K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 35)
31 8	72924/ 2024	29.08.20 24	WP (C) - 3397/2 024	KHITISH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -2	(Se at No- 8)
31 9	72925/ 2024	29.08.20 24	WP (C) - 25922/ 2023	D.K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 35)
32 0	72926/ 2024	29.08.20 24	WP (C) - 25913/ 2023	D.K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 35)
32 1	72927/ 2024	29.08.20 24	WP (C) - 161/20 24	KHITISH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 117)
32 2	72928/ 2024	29.08.20 24	WP (C) - 155/20 24	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -8	(Se at No-

									41)
32 3	72929/ 2024	29.08.20 24	WP (C) - 37582/ 2023	KSHIEITH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No- 18)
32 4	72930/ 2024	29.08.20 24	WP (C) - 37581/ 2023	KSHIEITH	C.O.	COURT NO. 23		WRIT BRANCH -7	(Se at No- 18)
32 5	72931/ 2024	29.08.20 24	WP (C) - 159/20 24	KHITISH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -8	(Se at No- 41)
32 6	72932/ 2024	29.08.20 24	WP (C) - 19451/ 2024	M.D.BISWA L	C.O.	COURT NO. 23	Order Dtd. 2024-08-21		(Se at No- 41)
32 7	72933/ 2024	29.08.20 24	WP (C) - 37580/ 2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No- 18)
32 8	72934/ 2024	29.08.20 24	WP (C) - 25918/ 2023	D.K.MALLI CK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 35)
32 9	72935/ 2024	29.08.20 24	WP (C) - 37578/ 2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No- 18)
33 0	72936/ 2024	29.08.20 24	WP (C) - 37577/ 2023	K.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No- 18)
33 1	72937/ 2024	29.08.20 24	WP (C) - 25911/ 2023	D.K.MALLI CK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 35)
33 2	72938/ 2024	29.08.20 24	WP (C) - 30889/ 2023	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -4	(Se at No- 17)
33 3	72939/ 2024	29.08.20 24	WP (C) - 25907/ 2023	D.K.MALLI CK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -6	(Se at No- 35)
33 4	72940/ 2024	29.08.20 24	WP (C) - 37584/ 2023	KHITISH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No- 18)
33 5	72942/ 2024	29.08.20 24	WP (C) - 37583/ 2023	KHITISH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH	(Se at

			2023					-7	No-18)
336	72947/2024	29.08.2024	WP (C) - 30892/2023	B.R.SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -4	(Se at No-17)
337	72948/2024	29.08.2024	WP (C) - 27922/2023	KHITISH	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -4	(Se at No-38)
338	72950/2024	29.08.2024	WP (C) - 23738/2023	P.N.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No-55)
339	72952/2024	29.08.2024	WP (C) - 23090/2023	S.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No-10)
340	72953/2024	29.08.2024	WP (C) - 23089/2023	S.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No-10)
341	72954/2024	29.08.2024	WP (C) - 23087/2023	S.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-23	WRIT BRANCH -7	(Se at No-10)
342	72955/2024	29.08.2024	CRLMC-2575/2024	DEBENDRA SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	CRIMINAL MISC	(Se at No-6)
343	72957/2024	29.08.2024	WP (C) - 19988/2024	M. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-6)
344	72958/2024	29.08.2024	ABLAPL - 8789/2024	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-27		(Se at No-6)
345	72959/2024	29.08.2024	ABLAPL - 8788/2024	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	BAIL-2	(Se at No-11)
346	72960/2024	29.08.2024	ABLAPL - 8783/2024	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	BAIL-2	(Se at No-8)
347	72961/2024	29.08.2024	ABLAPL - 8772/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-8)
34	72962/	29.08.20	ABLAPL	SANJIB	C.O.	COURT	Order Dtd.	BAIL-2	(Se

8	2024	24	- 8824/2 024	KUMAR BHANJADEO		NO. 2 OLD	9999-12-31		at No- 10)
34 9	72963/ 2024	29.08.20 24	CRLMC- 3067/2 024	NANDA KISHORE ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 10)
35 0	72964/ 2024	29.08.20 24	CRLMC- 3081/2 024	G. JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 10)
35 1	72965/ 2024	29.08.20 24	CRLMC- 3110/2 024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 10)
35 2	72966/ 2024	29.08.20 24	WP (C) - 20474/ 2024	NANDA KISHORE ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 10)
35 3	72967/ 2024	29.08.20 24	ABLAPL - 8773/2 024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 10)
35 4	72968/ 2024	29.08.20 24	ABLAPL - 8769/2 024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Se at No- 10)
35 5	72969/ 2024	29.08.20 24	ABLAPL - 8774/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 10)
35 6	72970/ 2024	29.08.20 24	ABLAPL - 8790/2 024	G. S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 10)
35 7	72971/ 2024	29.08.20 24	ABLAPL - 8766/2 024	D. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 10)
35 8	72972/ 2024	29.08.20 24	WP (C) - 20172/ 2024	NANDA KISHORE ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23		(Se at No- 10)
35 9	72974/ 2024	29.08.20 24	ABLAPL - 8771/2 024	D. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 10)
36 0	72975/ 2024	29.08.20 24	ABLAPL - 8760/2 024	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No- 10)

36 1	72977/ 2024	29.08.20 24	CMP- 893/20 24	P K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-09-19		(Se at No- 10)
36 2	72980/ 2024	29.08.20 24	CRLA- 991/20 23	T. R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-12-09	CRIMIN AL APPEAL	(Se at No- 9)
36 3	72981/ 2024	29.08.20 24	CRLA- 529/20 24	P. K. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-08-28	CRIMIN AL APPEAL	(Se at No- 11)
36 4	72982/ 2024	29.08.20 24	WP (C) - 19585/ 2024	PRADEEP KUMAR PAL	C.O.	COURT NO. 5	Order Dtd. 2024-08-27		(Se at No- 11)
36 5	72983/ 2024	29.08.20 24	ABLAPL - 8577/2 024	PRADIPTA BEURA	C.O.	COURT NO. 5	Order Dtd. 2024-08-22		(Se at No- 11)
36 6	72984/ 2024	29.08.20 24	BLAPL- 5578/2 024	R. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-02		(Se at No- 11)
36 7	72985/ 2024	29.08.20 24	ABLAPL - 8578/2 024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-08-22		(Se at No- 11)
36 8	72986/ 2024	29.08.20 24	CRLMC- 3119/2 024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 11)
36 9	72987/ 2024	29.08.20 24	ABLAPL - 8591/2 024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-08-23	BAIL-2	(Se at No- 10)
37 0	72988/ 2024	29.08.20 24	CRLMC- 3141/2 024	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 10)
37 1	72989/ 2024	29.08.20 24	ABLAPL - 8619/2 024	P BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-08-23		(Se at No- 10)
37 2	72990/ 2024	29.08.20 24	CRLMC- 3201/2 024	S. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-08-28		(Se at No- 10)
37 3	72991/ 2024	29.08.20 24	CRLMC- 3088/2 024	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03		(Se at No-

									10)
374	72992/2024	29.08.2024	ABLAPL-6687/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	BAIL-2	(Se at No-11)
375	72993/2024	29.08.2024	CRLMC-3154/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-11)
376	72995/2024	29.08.2024	CRLMC-2873/2024	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-11)
377	72996/2024	29.08.2024	ABLAPL-8869/2024	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27	BAIL-2	(Se at No-8)
378	72997/2024	29.08.2024	CRLMC-2966/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-8)
379	72998/2024	29.08.2024	ABLAPL-6685/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28	BAIL-2	(Se at No-9)
380	72999/2024	29.08.2024	CRLMC-3031/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-9)
381	73000/2024	29.08.2024	CRLMC-3038/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04		(Se at No-9)
382	73001/2024	29.08.2024	CRLMC-3044/2024	NIHAR RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Se at No-9)
383	73002/2024	29.08.2024	BLAPL-7879/2024	A.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	BAIL-1	(Se at No-2)
384	73003/2024	29.08.2024	MATA-44/2022	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	FIRST APPEAL	(Se at No-5)
385	73004/2024	29.08.2024	BLAPL-4918/2024	JP KAR	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-5)
386	73005/2024	29.08.2024	CRLA-1066/2	B. PARIJA	C.O.	COURT NO. 7	Order Dtd. 2024-12-12	CRIMINAL	(Se at

			023					APPEAL	No-9)
387	73006/2024	29.08.2024	BLAPL-7396/2024	MR SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08-28		(Se at No-9)
388	73007/2024	29.08.2024	CMAPL-68/2017	D. NAYAK	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	M. J. C.	(Se at No-4)
389	73008/2024	29.08.2024	CMP-560/2024	D. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No-14)
390	73009/2024	29.08.2024	WP (C) - 920/2017	G. JAYSINGH	C.O.	COURT NO. 7	Order Dtd. 2024-08-16	WRIT BRANCH -3	(Se at No-28)
391	73010/2024	29.08.2024	WP (C) - 920/2017	S. C. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-08-16	WRIT BRANCH -3	(Se at No-28)
392	73011/2024	29.08.2024	WP (C) - 17390/2024	D. K. NAIK	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -8	(Se at No-43)
393	73012/2024	29.08.2024	WP (C) - 17390/2024	B. K. PARDHI	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -8	(Se at No-43)
394	73013/2024	29.08.2024	WP (C) - 17620/2024	D. K. NAIK	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No-28)
395	73014/2024	29.08.2024	WP (C) - 17620/2024	B. K. PADHI	C.O.	COURT NO. 7	Order Dtd. 2024-08-28	WRIT BRANCH -3	(Se at No-28)
396	73015/2024	29.08.2024	BLAPL-4432/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-28)
397	73016/2024	29.08.2024	FAO-373/2024	SATYABAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	MISC. APPEAL SEC.	(Se at No-5)
398	73017/2024	29.08.2024	BLAPL-4567/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-5)
399	73018/	29.08.2024	FAO-	SATYABAN	C.O.	COURT	Order Dtd.	MISC.	(Se

9	2024	24	374/2024	SAHOO		NO. 2 OLD	2024-08-22	APPEAL SEC.	at No-5)
400	73019/2024	29.08.2024	ABLAPL - 8738/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No-5)
401	73020/2024	29.08.2024	FAO-375/2024	SATYABAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	MISC. APPEAL SEC.	(Se at No-5)
402	73021/2024	29.08.2024	WP (C) - 20728/2024	KARTICK CHANDRA PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Se at No-5)
403	73030/2024	29.08.2024	WP (C) - 32313/2023	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -5	(Se at No-23)
404	73031/2024	29.08.2024	WP (C) - 32317/2023	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-23	WRIT BRANCH -5	(Se at No-23)
405	73032/2024	29.08.2024	CRLMP-1213/2024	S. N. GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-23)
406	73033/2024	29.08.2024	ABLAPL - 8973/2024	S. CHOUHDURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-29		(Se at No-23)
407	73034/2024	29.08.2024	CRLMC-3147/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-23)
408	73035/2024	29.08.2024	WP (C) - 21074/2024	AK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-29		(Se at No-23)
409	73036/2024	29.08.2024	WP (C) - 20910/2024	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-08-28		(Se at No-23)
410	73037/2024	29.08.2024	WP (C) - 20225/2024	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-08-28		(Se at No-23)
411	73038/2024	29.08.2024	WP (C) - 20248/2024	A.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-27		(Se at No-23)

41 2	73039/ 2024	29.08.20 24	ABLAPL - 8998/2 024	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-08-29	BAIL-2	(Se at No- 7)
41 3	73040/ 2024	29.08.20 24	BLAPL- 8043/2 024	B. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-08-29		(Se at No- 7)
41 4	72540/ 2024	29.08.20 24	WPC (OA) - 3170/2 015	DEBENDRA BEHERA	GENE RAL		Order Dtd. 2022-07-06	OA Branch	(Se at No- 1)
41 5	72541/ 2024	29.08.20 24	WPC (OA) - 2014/2 019	DEBENDRA BEHERA	GENE RAL		Order Dtd. 2024-08-08	OA Branch	(Se at No- 1)
41 6	72552/ 2024	29.08.20 24	BLAPL- 7963/2 024	DIBYA PRAKASH MISHRA	GENE RAL		Order Dtd. 2024-08-27		(Se at No- 1)
41 7	72560/ 2024	29.08.20 24	BLAPL- 2107/2 024	M. BALAJI RAO	GENE RAL		Order Dtd. 2024-08-27	BAIL-2	(Se at No- 11)
41 8	72589/ 2024	29.08.20 24	CRLMC- 1929/2 024	HAREKRUSH NA DASH	GENE RAL		Order Dtd. 2024-05-17	CRIMIN AL MISC	(Se at No- 5)
41 9	72599/ 2024	29.08.20 24	WA- 1398/2 022	HAREKRUSH NA DASH	GENE RAL		Order Dtd. 2023-04-17	WRIT APPEAL	(Se at No- 2)
42 0	72631/ 2024	29.08.20 24	ABLAPL - 1395/2 024	PRASANTA KUMAR PATRI	GENE RAL		Entire Order		(Se at No- 2)
42 1	72694/ 2024	29.08.20 24	BLAPL- 7323/2 023	ASUTOSH TRIPATHY	GENE RAL		Order Dtd. 2024-01-03	BAIL-2	(Se at No- 12)
42 2	72710/ 2024	29.08.20 24	ABLAPL - 8815/2 024	ARUN KUMAR BEHERA	GENE RAL		Order Dtd. 2024-08-27	BAIL-2	(Se at No- 11)
42 3	72739/ 2024	29.08.20 24	RSA- 546/20 23	DEBENDRA BEHERA	GENE RAL		Compromise Petition	SECOND APPEAL	(Se at No- 7)
42 4	72759/ 2024	29.08.20 24	WP (C) - 34814/ 2020	LAXMIKANT A TRIPATHY	GENE RAL		Order Dtd. 2024-02-02	WRIT BRANCH -4	(Se at No-

									19)
425	72881/2024	29.08.2024	ABLAPL - 5867/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2024-08-13		(Seat No-19)
426	72886/2024	29.08.2024	ABLAPL - 5868/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2024-08-13		(Seat No-19)
427	72890/2024	29.08.2024	WA-1777/2023	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-7)
428	72911/2024	29.08.2024	CRLMC-2281/2024	RABINDRAN ATH BARIK	GENERAL		Order Dtd. 2024-08-21	CRIMINAL MISC	(Seat No-7)
429	72945/2024	29.08.2024	ABLAPL - 8804/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-08-27		(Seat No-7)
430	72956/2024	29.08.2024	ABLAPL - 8805/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-08-27		(Seat No-7)
431	72973/2024	29.08.2024	CRLMP-498/2024	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-08-02	WRIT BRANCH -5	(Seat No-21)
432	72976/2024	29.08.2024	CRLMP-327/2024	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-08-08	WRIT BRANCH -2	(Seat No-45)
433	72978/2024	29.08.2024	BLAPL-1827/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-29		(Seat No-45)
434	72979/2024	29.08.2024	BLAPL-8058/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-29	BAIL-1	(Seat No-4)
435	73022/2024	29.08.2024	CONTC-2296/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-22	CONTEMPT	(Seat No-2)
436	73023/2024	29.08.2024	ABLAPL - 8993/2024	SANKAR PRASAD PADHI	GENERAL		Order Dtd. 2024-08-29	BAIL-2	(Seat No-11)
437	73024/2024	29.08.2024	ABLAPL -	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-08-28		(Seat

			4684/2024						No-11)
438	73025/2024	29.08.2024	BLAPL-5521/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-08-28	BAIL-2	(Seat No-9)
439	73026/2024	29.08.2024	ABLAPL-8717/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-08-28		(Seat No-9)
440	73027/2024	29.08.2024	FAO-79/2022	MANAS KUMAR SWAIN	GENERAL		Order Dtd. 2024-02-29	MISC. APPEAL SEC.	(Seat No-2)
441	73028/2024	29.08.2024	CRLMC-3025/2024	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-28		(Seat No-2)
442	73029/2024	29.08.2024	CRLMC-3201/2024	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-28		(Seat No-2)
443	72595/2024	29.08.2024	ABLAPL-15503/2023	JADUNATH PRADHAN	GENERAL		Order Dtd. 2024-02-07	BAIL-2	(Seat No-8)
444	72618/2024	29.08.2024	ABLAPL-14866/2023	H. K. BHOL	GENERAL		Order Dtd. 2024-05-13	BAIL-1	(Seat No-6)
445	72632/2024	29.08.2024	FAO-33/2019	B S SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
446	72634/2024	29.08.2024	CMAPL-365/2023	B B DAS	GENERAL			M. J. C.	(Seat No-4)
447	72636/2024	29.08.2024	CMAPL-364/2023	B B DAS	GENERAL			M. J. C.	(Seat No-4)
448	72637/2024	29.08.2024	CMAPL-363/2023	B B DAS	GENERAL			M. J. C.	(Seat No-4)
449	72643/2024	29.08.2024	CMAPL-362/2023	B B DAS	GENERAL			M. J. C.	(Seat No-4)
45	72646/	29.08.2024	SA-	B R BASIK	GENERAL		Order Dtd.	SECOND	(Se

0	2024	24	119/1998		RAL		2024-08-08	APPEAL	at No-2)
451	72647/2024	29.08.2024	CRLREV - 128/2024	M BEHERA	GENERAL		Order Dtd. 2024-08-06	CRIMINAL REVISION	(Serial No-4)
452	72648/2024	29.08.2024	CRLA-180/2016	PC SEJPAL	GENERAL		Order Dtd. 2023-12-04 Deposition, F.i.r,	CRIMINAL APPEAL	(Serial No-4)
453	72653/2024	29.08.2024	WP (C) - 6637/2021	L SAHOO	GENERAL			WRIT BRANCH -6	(Serial No-35)
454	72656/2024	29.08.2024	RSA-169/2004	A K SAHOO	GENERAL			SECOND APPEAL	(Serial No-3)
455	72659/2024	29.08.2024	FAO-47/2024	A K DAS	GENERAL		AppealmemoVakalatnama,	MISC. APPEAL SEC.	(Serial No-5)
456	72661/2024	29.08.2024	WP (C) - 15181/2019	B K DAS	GENERAL		Order Dtd. 2024-07-31	WRIT BRANCH -2	(Serial No-6)
457	72664/2024	29.08.2024	JCRLA-26/2013	P K SWAIN	GENERAL			CRIMINAL APPEAL	(Serial No-8)
458	72668/2024	29.08.2024	WP (C) - 1863/2019	A K BISWAL	GENERAL		Order Dtd. 2019-02-05		(Serial No-8)
459	72670/2024	29.08.2024	CRLMP-1/2019	A K BISWAL	GENERAL				(Serial No-8)
460	72671/2024	29.08.2024	ABLAPL - 10654/2021	J P KAR	GENERAL		PetitionAnnexure, Entire Order,	BAIL-1	(Serial No-1)
461	72674/2024	29.08.2024	WP (C) - 13362/2013	A K BISWAL	GENERAL			WRIT BRANCH -1	(Serial No-30)
462	72677/2024	29.08.2024	WP (C) - 14328/2023	C K MOHAPATRA	GENERAL		Order Dtd. 2024-07-30	WRIT BRANCH -6	(Serial No-26)

463	72680/2024	29.08.2024	ABLAPL - 7965/2019	M K PANI	GENERAL		Order Dtd. 2021-07-23		(Seat No-26)
464	72682/2024	29.08.2024	WP (C) - 16747/2024	J P KAR	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH -1	(Seat No-30)
465	72686/2024	29.08.2024	WP (C) - 34382/2020	J D MUDULI	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH -6	(Seat No-24)
466	72687/2024	29.08.2024	CMAPL-366/2023	B B DAS	GENERAL			M. J. C.	(Seat No-4)
467	72689/2024	29.08.2024	CRLMP-568/2024	H S PAIKRAY	GENERAL		Appealmemo	WRIT BRANCH -6	(Seat No-35)
468	72691/2024	29.08.2024	CRLREV - 872/2006	H S PAIKRAY	GENERAL		Entire Order	CRIMINAL REVISION	(Seat No-4)
469	72693/2024	29.08.2024	RSA-133/2004	A SUNDARAY	GENERAL			SECOND APPEAL	(Seat No-3)
470	72696/2024	29.08.2024	WP (C) - 39133/2023	S C DAS	GENERAL		Order Dtd. 2024-07-18	WRIT BRANCH -8	(Seat No-29)
471	72698/2024	29.08.2024	WP (C) - 30512/2023	J D MUDULI	GENERAL			WRIT BRANCH -1	(Seat No-3)
472	72699/2024	29.08.2024	RPFAM-82/2024	B B RAY	GENERAL		Order Dtd. 2024-07-19	FIRST APPEAL	(Seat No-4)
473	72700/2024	29.08.2024	SA-380/2000	S C DAS	GENERAL		Judgement Dtd. 2024-07-24	SECOND APPEAL	(Seat No-7)
474	72702/2024	29.08.2024	WPC (OA PC) - 52/2017	A DAS	GENERAL		PetitionAnnexure, Entire Order,	OA Branch	(Seat No-1)
475	72703/2024	29.08.2024	ABLAPL - 8183/2	N SAHOO	GENERAL		Order Dtd. 2024-08-13		(Seat No-

			024						1)
476	72706/2024	29.08.2024	BLAPL-7632/2024	MR SAHOO	GENERAL		Order Dtd. 2024-08-12		(Seat No-1)
477	72707/2024	29.08.2024	MATA-142/2016	N SAHOO	GENERAL		Order Dtd. 2023-06-30	FIRST APPEAL	(Seat No-5)
478	72711/2024	29.08.2024	WP (C) - 6075/2017	R K MALLICK	GENERAL		Order Dtd. 2024-07-31	WRIT BRANCH -4	(Seat No-27)
479	72713/2024	29.08.2024	WP (C) - 17732/2024	B LENKA	GENERAL			WRIT BRANCH -4	(Seat No-38)
480	72718/2024	29.08.2024	OJC-598/1983	J K MOHARANA	GENERAL				(Seat No-38)
481	72796/2024	29.08.2024	WPC (OA) - 139/2019	P K ROUTRAY	GENERAL		Order Dtd. 2022-09-29	OA Branch	(Seat No-1)
482	72798/2024	29.08.2024	WP (C) - 11866/2024	T. MOHANTA	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
483	72858/2024	29.08.2024	WP (C) - 17254/2017	SUVENDU BARIK	GENERAL		Order Dtd. 2018-04-25		(Seat No-106)
484	72859/2024	29.08.2024	OJC-3383/1998	SUVENDU BARIK	GENERAL		Order Dtd. 2019-09-17	WRIT BRANCH -7	(Seat No-5)
485	72861/2024	29.08.2024	WP (C) - 17395/2014	SUVENDU BARIK	GENERAL		Order Dtd. 2022-12-02	WRIT BRANCH -4	(Seat No-37)
486	72863/2024	29.08.2024	WP (C) - 8673/2015	SUVENDU BARIK	GENERAL		Order Dtd. 2019-07-22	WRIT BRANCH -2	(Seat No-9)
487	72865/2024	29.08.2024	OJC-7110/2000	SUVENDU BARIK	GENERAL		Order Dtd. 2017-08-09		(Seat No-

									9)
488	72870/2024	29.08.2024	WP (C) - 36136/2021	SATYAJIT BEHERA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -5	(Seat No-22)
489	72871/2024	29.08.2024	WP (C) - 36109/2021	S.DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -5	(Seat No-22)
490	72872/2024	29.08.2024	WP (C) - 36210/2021	SUDHIR RANJAN SAHU	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -6	(Seat No-24)
491	72873/2024	29.08.2024	WP (C) - 36349/2021	PUSPANJALI BHITRIA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -7	(Seat No-44)
492	72874/2024	29.08.2024	WP (C) - 36211/2021	RIYANKA MALIK	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -6	(Seat No-24)
493	72875/2024	29.08.2024	WP (C) - 13293/2024	SAPAN KUMAR PAL	GENERAL			WRIT BRANCH -2	(Seat No-45)
494	72876/2024	29.08.2024	WP (C) - 12756/2007	K K MOHANTA	GENERAL		Order Dtd. 2015-08-22Annexure, Entire Order,		(Seat No-45)
495	72941/2024	29.08.2024	RSA-184/2024	S NAYAK	GENERAL			SECOND APPEAL	(Seat No-5)
496	72943/2024	29.08.2024	CRLA-662/2019	B C PANDA	GENERAL		Order Dtd. 2023-07-24	CRIMINAL APPEAL	(Seat No-6)
497	72944/2024	29.08.2024	WP (C) - 11068/2013	P K BARIK	GENERAL		PetitionAnnexure,	WRIT BRANCH -6	(Seat No-25)
498	72946/2024	29.08.2024	WP (C) - 14112/2014	P K MOHANTY	GENERAL		Order Dtd. 2024-08-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
499	72949/2024	29.08.2024	WP (C) - 16154/2024	N K ROUT	GENERAL			WRIT BRANCH -2	(Seat No-8)

50 0	72951/ 2024	29.08.20 24	WP (C) - 9912/2 024	PK DASH	GENE RAL			WRIT BRANCH -4	(Se at No- 19)
50 1	72994/ 2024	29.08.20 24	CRLREV - 718/20 16	N K SAMANTRAY	GENE RAL			CRIMIN AL REVISI ON	(Se at No- 2)

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